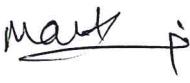


NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
 BENGALURU BENCH, BENGALURU, HELD ON 15.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.67/BB/ 2017	-	For filing Objections	Rule-6 of IB	Vibgyor Creations Vs. Base Corporation Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Maitreyji Bhat (9901033718)	Petitioner	
2.	AKSHATA BENGAL (9886940570)	Respondent	

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. Time extended for filing objections finally till 16/01/2018.


Member (T)


Member (J)